

In the Court of Chief Judicial Magistrate court
Bangalore Rural District, Bangalore
Cause list dated 18-06-2020

Morning Session

Hearing	Orders
1. CR. 86/20 2. CR. 139/20 3. CR. 111/20 4. CR. 92/19 5. CC. 12183/19	1. CR. 319/2020

Afternoon Session

313 Statement
1. CC.1370/18

Sd/-
Chief Judicial Magistrate
Bangalore Rural District, Bangalore.

Note: All the advocate are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka.